## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

(IB)-400(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Union Bank of India Vs. Ashoka Maltiyarn Mills Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present:

Mr. Kunal Sabharwal, Advocate for Financial Creditor

Mr.Brijesh Kumar Tamber, Advocate

Mr. Rajesh Kumar, AGM(Law) Union Bank of India

## **ORDER**

Vide order dated 16<sup>th</sup> October, 2017, it has been recorded that Mr. Kuldip Malik had put in appearance on behalf of the Corporate Debtor. Thereafter none has appeared on behalf of the Corporate Debtor, neither has any reply been filed.

To come up for orders/ clarifications on 15th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)